THE HIGH COURT OF MEGHALAYA:
SHILLONG

N O T I C E

NO.HCM.III/166/2019-Judl./Part-I/612 **Dated Shillong, the 26th November, 2026**

It is hereby notified for the information of all concerned that:-

On 27th November, 2026,	
DIVISION BENCH-I, comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh, and the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh will not sit. Accordingly, all matters listed before the said Benches shall stand adjourned and will be listed in due course.	
Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee.	In addition to Their Lordships' list and determination, shall also take up urgent matters, if any, from the list and determination of DIVISION BENCH-I and DIVISION BENCH-III.
Hon'ble Mr. Justice H.S. Thangkhiew.	In addition to His Lordship's list and determination, shall also take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice W. Diengdoh.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-I/612-A **Dated Shillong, the 26th November, 2026**

Copy to: -

1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

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26/11/26